

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 31
CP No. (IB)-97/7/JPR/2019
Under Section 7 of IBC, 2016

In the matter of:

Yaduka Financial Services Limited

...Financial Creditor

Versus

M/s SNG Real Estate Pvt. Ltd.

...Corporate Debtor

ORDER

Due to paucity of time, the matter could not be taken up. Post the matter to
27.05.2021.

Sd-

Assistant Registrar

April 06, 2021